

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21th July, 2023

No.HC.VII-17/2023/6621/A. Shri Satyajit Khound, District and Sessions Judge, Dibrugarh is transferred and posted as the Principal Judge, Family Court No. 1, Kamrup (M), Guwahati vice Shri Thanesar Kalita retiring on superannuation on 31.07.2023.

Shri Khound will hand over charge of his Court and office to the Addl. District and Sessions Judge, Dibrugarh. His transfer order will come into effect from 01.08.2023

No.HC.VII-17/2023/6622/A. Shri Saptarshi Das, Munsiff cum Judicial Magistrate First Class, Bokakhat is transferred and posted as the Deputy Secretary, Judicial Department, Government of Assam vice Shri Bidyut Medhi, posted as Joint Secretary, Judicial Department, Government of Assam.

Shri Das will hand over charge of his Court and office to the Sub-Divisional Judicial Magistrate, Bokakhat and proceed to join his new assignment immediately.

No.HC.VII-17/2023/6623/A. Shri Rupam Saikia, Judicial Magistrate First Class, Golaghat is transferred and posted as the Munsiff cum Judicial Magistrate First Class, Bokakhat vice Shri Saptarshi Das, transferred.

Shri Saikia will hand over charge of his Court and office to the Chief Judicial Magistrate, Golaghat and proceed to join his new assignment immediately.

No.HC.VII-17/2023/6624/A. The following officer is not entitled to Travelling Allowance in the spirit of SR 241, Division XII of FR & SR as he is transferred on representation:-

- i) Shri Satyajit Khound.

By Order,
Sd/- Romen Baruah,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2023/ 6625-6649/A. Dated 21.07.2023

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.



3. The District and Sessions Judge, _____.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/ Dhubri/ Nalbari.
6. The Presiding officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar.
7. The Presiding officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding officer, STAT & Member, MACT, No. 1, Kamrup(M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, Guwahati/ Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sontipur/ Goalpara/ Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
14. Shri Satyajit Khound, District & Sessions Judge, Dibrugarh.
15. The Chief Judicial Magistrate, _____.
16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
18. Sub- Divisional Judicial Magistrate, Bokakhat.
19. Shri Saptarshi Das, Munsiff cum JMFC, Bokakhat.
20. Shri Rupam Saikia, JMFC, Golaghat.
21. The Private Secretary to Hon'ble Mr. Justice/ Mrs. Justice _____ Gauhati High Court, Guwahati.
22. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
23. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
24. The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
25. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI